

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.02.2026**

## **COURT OF REGISTRAR**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1099 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Lalit Modi Vs. Ashish Singh Resolution Professional of Vibrant Buildwell Pvt. Ltd. and Ors.	Anirban Bhattacharya
2.	I.A. No. 1122 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Primex Estates Private Limited Vs. Ashish Singh Resolution Professional of Vibrant Buildwell Pvt. Ltd. and Ors.	Anirban Bhattacharya
3.	I.A. No. 1123 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees' Provident Fund Organization Regional Office, Indore Vs. Anil Agarwal, Liquidator of S.T.L. Exports Pvt. Ltd.	B. B. Pradhan

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